

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

**Appeal no. 67 of 2013 &  
IA 110 of 2013**

**Dated: 9<sup>th</sup> April, 2013**

**Present :** Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)

**Reliance Industries Ltd. .... Appellant (s)**  
**Versus**  
**Petroleum & Natural Gas Regulatory Board & Anr. ... Respondent (s)**

**Counsel for the Appellant (s):** Mr. Parag Tripathi, Sr.Adv.,  
Mr.Dr.Abhishek Manu Singhvi,Sr.Adv  
Mr.K.R. Sasiprabhu,Adv.,  
Mr. Gaurav Mitra, Adv.,  
Mr.Rajat Nair, Adv.,  
Mr. Amit Bhandari, Adv.,  
Ms. Samreen, Adv.

**Counsel for the Respondent(s):** Mr. Saurav Aggarwal, Adv. &  
Mr. Rakesh Dewan, Adv. for PNGRB  
Mr. C.S. Vaidyanathan, Sr.Adv.,  
Mr. Piyush Joshi, Adv.,  
Mr. Aspi Kapadia, Adv. &  
Ms. Sumiti Yadava, Adv.

**ORDER**

On the prayer of the learned counsel for the both the parties, post the matter for  
hearing on **06.05.2013 at 2.30 P.M.**

**(Nayan Mani Borah)**  
**Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

pr/rt